

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 04
201/2016

IN THE MATTER OF:

Skyway Venture Ltd.

.... Applicant/Petitioner

Order under Section 391-394

Order delivered on 08.05.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. NARENDER KUMAR BHOLA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

For the SEBI

For the ITD

For the RD & OL

Mr. P. Nagesh, Adv.

Ms. Neelima Tripathi, Adv.

Ms. Lakshmi Gurung & Ms. Harsimran Duggal,
Proxy Counsel

Ms. Tania Sharma, Adv.

ORDER

On the request made by the counsels for the parties, hearing is deferred to 11.05.2020.


sdL

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


sdL

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)